

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 2338

TO BE ANSWERED ON 10TH DECEMBER, 2024

FUNDS DISBURSED UNDER PM-RKVY AND KY

2338. Shri Rajesh Verma:
Smt. Shambhavi:
Shri Naresh Ganpat Mhaske:
Dr. Shrikant Eknath Shinde:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) the total amount disbursed to farmers under the PM Rashtriya Krishi Vikas Yojana (PMRKVY) and Krishonnati Yojana (KY) schemes and the number of beneficiaries till date;
- (b) whether the Government has taken steps to ensure the timely and transparent transfer of funds through (DBT) for PM-RKVY and KY schemes and the challenges encountered in their implementation;
- (c) the measures taken to address grievances or complaints raised by farmers regarding delays or issues with payments under the PM-RKVY and KY schemes;
- (d) whether the Government has taken steps to ensure timely and transparent transfer of funds to farmers through Direct Benefit Transfer (DBT) for schemes such as the PM-KISAN Samman Nidhi and the challenges faced in implementing these mechanisms; and
- (e) the measures taken by the Government to address grievances or complaints raised by farmers concerning delays or issues with payments under the PM-KISAN Samman Nidhi?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

(a) to (c): The funds are disbursed to the State Governments as Grants-in-Aid on the basis of approved Annual Action Plans (AAP) for the concerned State under PM-Rashtriya Krishi Vikas Yojana (RKVY) and Krishonnati Yojana (KY) schemes. The schemes include both project/ infrastructure elements and beneficiary oriented components. For the beneficiary component, the States/ UT Governments transfer the Direct Benefit Transfer (DBT) in cash or kind as per the guidelines of the Scheme. Database of the individual beneficiaries is maintained at State level only. Both the Schemes are implemented through the States/ UT Governments. For timely and transparent releases, guidelines and advisories are issued by this Ministry from time to time.

(d): To ensure timely and transparent transfer of funds to farmers through DBT, several technological interventions have been made under PM-KISAN, which includes integration with Public Financial Management System (PFMS), UIDAI and the Income Tax Department. Further, land seeding was made mandatory alongwith Aadhar based payment and e-KYC. As and when the farmers complete their mandatory requirements, they receive the benefits of the Scheme along with their due installments, if any. These measures have addressed operational challenges. Since inception of the scheme, more than Rs 3.46 lakh crore has been disbursed in 18 installments.

(e): To ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, Government has developed an exclusive grievance mechanism "Help Desk", a dedicated module for raising grievances by the farmer. This module has been incorporated under the "farmers' Corner" of the PM-KISAN Portal through which the grievance of the farmer is directly transferred to the Nodal Officer of the concerned States/UTs. Further to facilitate the farmers to get resolution of their queries/ issues, the AI-based Kisan eMitra Chatbot was launched which provides quick, accurate, and clear responses to farmers' queries round the clock and currently operates in 11 languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. Till date more than 90 lakhs queries of farmers have been answered on the portal. Farmers can also register their grievances through CPGRAMS Portal.
